RAJYA SABHA

Wednesday, the 2nd March, 2016/12th Phalguna, 1937 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

सुश्री मायावती (उत्तर प्रदेश)ः माननीय उपसभापति जी, ...(व्यवधान)... मानव संसाधन विकास मंत्री ने हैदराबाद युनिवर्सिटी के एक दलित छात्र ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Papers to be laid on the Table. ... (Interruptions)...

- I. Notifications of the Ministry of Commerce and Industry
- II. Report and Accounts (2014-15) of CAPEXIL, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shrimati Nirmala Sitharaman, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce), under subsection (3) of Section 32 of the Tobacco Board Act, 1975:—
 - (a) S.O. 356 (E), dated the 4th February, 2016, authorizing the Tobacco Board to admit from the date of publication of this notification and upto the 31st March, 2016 the registered traders and dealers of the Tobacco Board to purchase at its auction platforms in the State of Karnataka the excess flue cured Virginia tobacco produced by the registered growers and flue cured Virginia tobacco produced by the unregistered growers in the State of Karnataka.
 - (b) S.O. 357 (E), dated the 4th February, 2016, relaxing the operation of the provisions of the said Act in the State of Karnataka from the date of publication of this notification and ending on 31st March, 2016 and permitting the sale of excess flue cured Virginia tobacco crop of the registered growers and flue cured Virginia tobacco crop of the unregistered growers at the auction platforms authorized by the Tobacco Board. [Placed in Library. See No. L.T. 4298/16/16]

- I. A copy each (in English and Hindi) of the following papers:—
 - (a) Fifty-seventh Annual Report and Accounts of the CAPEXIL (formerly Chemicals and Allied Products Export Promotion Council), Kolkata, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4295/16/16]

...(Interruptions)...

Reports and Accounts (2014-15) of Library, Museum and Cultural Centre and related papers

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE; THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Library.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 4304/16/16]
- (ii) (a) Annual Report and Accounts of the Salar Jung Museum, Hyderabad, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Museum.
 - (c) Statement giving reasons for delay in laying the papers mentioned at (ii)
 (a) above. [Placed in Library. See No. L.T. 4303/16/16]
- (iii) (a) Annual Report and Accounts of the Eastern Zonal Cultural Centre (EZCC), Kolkata, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 4305/16/16]